

In the following 24 Applications for Certified Copies, despite notice dated 01-Mar-2021, applicants have not collected the Certified Copies on or before last date 18-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-19-Mar-2021

Assistant Registrar,  
Decree Department,  
Certified Copy Section,  
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201811011	Bhushan P. Malgaonkar Adv for Defendant	1299-2017 ( 4 )
2	U-201902572	B.G. Saraf/Rohan Bansal Adv for Plaintiff	1656-2018 ( 4 )
3	U-201904555	Adv. Rajendra K. Yadav for Plaintiff	618-2017 ( 4 )
4	U-201904806	Dinesh Tiwari Adv for Plaintiff	358-2018 ( 9 )
5	U-201907727	M.C.G.M. (Pardeep Patil) Adv for Defendant	8882-2019-STAMP NO. ( 5 )
6	U-201907782	K T Thomas	7075-1997 ( 9 )
7	U-201908146	B. P. Shukla Adv for Plaintiff	2152-2019 ( 5 )
8	U-201908285	Jayant V. Parmar Adv for Plaintiff	3932-2010 ( 9 )
9	U-201909139	SRM Law Associates Adv for Defendant	399-2015 ( 13 )
10	U-201910903	Adv. Suresh M. Jadhav	866-2017 ( 5 )
11	U-202000659	Satya M. Shettigar Adv. for Plaintiff	1820-2010 ( 5 )
12	U-202001241	V. S. Kini Adv. for Def.	7092-1997 ( 9 )
13	U-202002042	S. R. Shetty Adv. for Plaintiff	4354-2008 ( Record Dept. )
14	U-202002154	Shamim & Co. Adv. for Proposed Def.	1089-2018 ( 9 )
15	U-202002689	Margaret Dinkar Dhiver (Plaintiff in person)	696-2016 ( 9 )

16	U-202002817	Dharma Raj Adv. for Def. No. 5	4598-2012 ( 9 )
17	U-202002963	Adv. Mohan Kumar K. for Plaintiff	3671-2011 ( 32 )
18	U-202003189	Rajni Raj Patil	1841-2017 ( 5 )
19	U-202003567	Adv Chandan R Yadav	1777-2015 ( Record Dept. )
20	O-201902495	Adv. Sachin M. Bandkar for Plaintiff	6535-2019-STAMP NO. ( 9 )
21	O-201903125	Adv. Irine D'Lima for Plaintiff	8523-1998 ( 9 )
22	O-201903138	Onkar V. Warange	3857-2008 ( 9 )
23	O-202001360	Adv Rajesh M Patil	1125-2019 ( 14 )
24	O-202100076	Vigil Juris	4833-2010 ( 14 )